

National Company Law Tribunal

Allahabad Bench

Allahabad

CP 40/(ND)/2016

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 17.09.2016.**

NAME OF THE COMPANY: N.K Resort Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: u/s 397-398 of the
Companies Act, 1956.**

Sl. No.	Name	Designation	Representation	Signature
1.	Ranjan	Advocate Brief Holding of Mr. Mukesh Sarkar		
2.		<u>Order dated 17.09.2016</u>		

CP 40/(ND)/2016, N.K Resort Pvt. Ltd.

Learned Counsel for petitioner is present, whereas no body turns up for respondent, inspite of notices issued by office of Bench twice. However, petitioner's counsel is requested to send notice to respondents to appear on 5.10.2016

V. S. R. Avadhani, Member (Judicial)

Harihar P. Chaturvedi, Member (Judicial)